

- (i) S.O. 2136 (English version) and S.O. 2139 (Hindi version) published in Gazette of India dated the 20th May, 1969.
- (ii) S.O. 2138 (English version) and So. 2141 (Hindi version) published in Gazette of India dated the 26th May, 1969. [Placed in Library. See No. LT-1283/69.]

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA) : Sir, on behalf of Shri P.C. Sethi, I beg to lay on the Table a statement of decisions of Government on certain recommendations of the Administrative Reforms Commission in their Report on "Finance, Accounts and Audit." [Placed in Library. See, No. LT-1284/69.]

14.13 hrs.

PARLIAMENTARY COMMITTEES—
SUMMARY OF WORK

SECRETARY : I lay on the Table a copy of the 'Parliamentary Committees—Summary of Work' pertaining to the period 1st June, 1968 to 31st May, 1969.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir I have to report the following message received from the Secretary of Rajya Sabha :—

"I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Monday, the 21st July, 1969, adopted the following motion in regard to the presentation of the Report of the Joint Committee of the Houses on the Indian Medicine and Homeopathy Central Council Bill, 1968 :—

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Bill to provide for the constitution of a Central Council

of Indian Medicine and Homeopathy and the maintenance of a Central Register of Indian Medicine and Homeopathy and for matters connected therewith be extended upto the first day of the seventieth Session of the Rajya Sabha."

ASSENT TO BILLS

SECRETARY: Sir, I also lay on the table copies, duly authenticated by the Secretary of Rajya Sabha, of the following five Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 16th May, 1969 :—

- (1) The Estate Duty (Distribution) Amendment Bill, 1969.
- (2) The President (Discharge of Functions) Bill, 1969.
- (3) The Companies (Amendment) Bill, 1969.
- (4) The Registration of Births and Deaths Bill, 1969.
- (5) The Union Territories (Separation of Judicial and Executive Functions) Bill, 1969.

ESTIMATES COMMITTEE

Ninety-first and Ninety-Second Reports

SHRI THIRUMALA RAO (Kakinada) : Sir, I beg to present the following Reports of the Estimates Committee :—

- (1) Ninety-first Report on action taken by Government on the recommendations contained in the Forty-first Report of the Estimates Committee on the Ministry of Food, Agriculture, Community Development and Cooperation (Depart-